

**HIGH COURT OF SIKKIM**  
**Record of Proceedings**

**I.A. No.01 of 2024 in MAC App./91/2024/(Filing No.)**

THE BRANCH MANAGER,  
NATIONAL INSURANCE COMPANY LIMITED

APPLICANT

*VERSUS*

MRS. SRIJANA CHETTRI AND OTHERS

RESPONDENTS

**Date: 25.10.2024**

CORAM:

**THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE**

For Applicant      Mr. Thupden G. Bhutia, Advocate.

For Respondents

R-2 & R-3      None present.

**ORDER**

Registry reports that Notice issued to Respondent No.1, as per the online postal tracking item, has been "dispatched" and Notice issued to Respondents No.2 and 3, as per the online postal tracking items, have been "received".

None appears for the Respondents No.2 and 3.

We may await service of Notice on Respondent No.1

List on 26-11-2024.

**Judge**  
25.10.2024